COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 78 OF 2016

Dated: 9th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s R. M. Mittal Steel Pvt. Ltd. ... Appellant(s)

Vs.

The Managing Director,

Jaipur Vidyut Vitran Nigam Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. R. K. Mehta

Ms. Himanshi Andley

Mr. E.Premjit Singh for R.4/RERC

Mr. Pradeep Misra

Mr. Manoj Kumar Sharma for R.2 & 3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>17.08.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt